



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.02.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 11.02.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1373 of 2024 Part Heard	Anshu Saraf Vs. State Bank of India & Anr. With	11.02.2026	20.03.2026
2.	Comp. App. (AT) (Ins) No. 389 of 2025 Part Heard	Pravin Saraf Vs. State Bank of India & Anr.	11.02.2026	20.03.2026
3.	Comp. App. (AT) (Ins) No. 2063 of 2024 Part Heard	Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd.	11.02.2026	16.03.2026
4.	Comp. App. (AT) (Ins) No. 708 of 2025 Part Heard	Sanjiv Bhayana Sole Proprietor of Bhayana Realtors Inc. Vs. Ashiana Dwellings Pvt. Ltd.	11.02.2026	25.03.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)